

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5647-5648 OF 1997

BHARAT COKING COAL LTD

Appellant (s)

VERSUS

M/S.ANNAPURNA CONST.

Respondent(s)

(office report for directions)(For final disposal)

Date: 18/05/2007 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s) Mr. Ajit Kumar Sinha,Adv.

For Respondent(s) Mr. S.B. Upadhyay,Sr. Adv.  
Mr.Shiv Nath Mahta, Adv.  
Mr. Shiv Mangal Sharma, Adv.  
Mr.Nitin Kumar,Adv.  
Mr.rohit Kumar Yadav,Adv.  
Mrs. Sharmila Upadhyay,Adv.

UPON hearing counsel the Court made the following

O R D E R

List immediately after summer vacation.

(Meenu Sethi)

Court Master

(Pushap Lata Bhardwaj)

Court Master